

Chief Metropolitan Magistrate Court
In the Court of S.SREEDHARA
CHIEF METROPOLITAN MAGISTRATE CMM
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	2140/2019
2	C.C.	12109/2019
3	C.C.	28804/2019
4	C.C.	14063/2020
5	C.C.	14284/2020
6	C.C.	14285/2020
NOTICE		
7	CrI.Misc.	4433/2018
8	CrI.Misc.	5010/2018
9	C.C.	7220/2020
10	C.C.	19615/2021
11	CrI.Misc.	3770/2021
12	CrI.Misc.	3847/2021
13	CrI.Misc.	4110/2021
14	CrI.Misc.	4389/2021
15	CrI.Misc.	4390/2021
HEARING		
16	C.C.	6143/2013
17	P.C.R.	9274/2014
EVIDENCE		
18	C.C.	583/2008
19	C.C.	507/2015
20	C.C.	16417/2017
21	C.C.	21541/2017
22	C.C.	28590/2017
23	C.C.	577/2018
24	C.C.	20107/2018
25	C.C.	21917/2018
26	C.C.	28227/2018
27	C.C.	28283/2018
28	C.C.	12097/2019
29	C.C.	15754/2020
30	CrI.Misc.	2753/2021
31	CrI.Misc.	4109/2021
32	C.C.	3674/2014
		EVIDENCE ON PROSECUTION
FRAMING OF CHARGE OR PLEA		

MORNING SESSION

Chief Metropolitan Magistrate Court
 In the Court of S.SREEDHARA
 CHIEF METROPOLITAN MAGISTRATE CMM
 Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
33	C.C.	5506/2012
34	C.C.	3373/2018
35	C.C.	27966/2019
36	C.C.	29159/2019
37	C.C.	8461/2020
38	C.C.	8688/2020
JUDGEMENT		
39	C.C.	24319/2019
40	C.C.	30439/2019
BODY WARRANT		
41	C.C.	20902/2017
42	C.C.	20905/2017
43	C.C.	26412/2017
44	C.C.	14744/2018
45	C.C.	14747/2018
46	C.C.	12080/2019
47	C.C.	5722/2021
CALL ON		
48	P.C.R.	20980/2021
COMMITAL		
49	C.C.	1256/2019
50	C.C.	15509/2019
HBC		
51	C.C.	11627/2015
52	C.C.	15723/2018
53	C.C.	18919/2019
54	C.C.	15249/2021
55	C.C.	15519/2021
NBW		
56	C.C.	5352/2013
57	C.C.	8260/2014
OBJECTION		
58	C.C.	21068/2019
299 CRPC Evidence		
59	C.C.	20384/2006
60	C.C.	35088/2011

MORNING SESSION

AFTERNOON SESSION

Chief Metropolitan Magistrate Court
In the Court of S.SREEDHARA
CHIEF METROPOLITAN MAGISTRATE CMM
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1 C.C.	8432/2020	
NOTICE		
2 CrI.Misc.	3258/2020	
3 CrI.Misc.	4831/2021	
HEARING		
4 C.C.	7930/2017	
EVIDENCE		
5 C.C.	1212/2010	
6 C.C.	22680/2011	
7 C.C.	35014/2011	
8 C.C.	17512/2013	
9 C.C.	25971/2014	
10 C.C.	2902/2015	
11 C.C.	5411/2015	
12 C.C.	1868/2016	
13 C.C.	8945/2016	
14 C.C.	13734/2016	
15 C.C.	24439/2016	
16 C.C.	13748/2017	
17 C.C.	22812/2017	
18 C.C.	10057/2018	
19 C.C.	24727/2018	
20 C.C.	2482/2019	
21 C.C.	12434/2019	
22 C.C.	8434/2020	
FRAMING OF CHARGE OR PLEA		
23 C.C.	855/2018	
24 C.C.	3806/2018	
25 C.C.	729/2020	
26 C.C.	2803/2020	
27 C.C.	6337/2020	
28 C.C.	7129/2020	
29 C.C.	7480/2020	
30 C.C.	13163/2020	
31 C.C.	5262/2021	

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In the Court of S.SREEDHARA
CHIEF METROPOLITAN MAGISTRATE CMM
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
32 C.C. CUSTODY MATTERS	6017/2021	
33 C.C. ARGUMENTS	32873/2021	
34 C.C. JUDGEMENT	7266/2020	
35 C.C.	5941/2013	
36 C.C. BODY WARRANT	10589/2019	
37 C.C.	15915/2019	
38 C.C.	2323/2020	
39 C.C.	2325/2020	
40 C.C.	5779/2021	
41 C.C. CALL ON	21362/2021	
42 C.C. HBC	13999/2021	
43 C.C. NBW	10367/2021	
44 C.C.	14850/2008	
45 C.C.	46449/2010	
46 C.C.	2995/2013	
47 C.C.	3658/2014	
48 C.C.	5289/2014	
49 C.C.	23839/2014	
50 C.C.	10005/2015	
51 C.C.	21923/2018	
52 C.C.	34193/2018	
53 C.C.	4188/2019	
54 C.C.	6689/2020	
55 C.C.	14517/2020	
56 C.C.	14534/2020	
57 C.C.	16292/2020	
58 C.C. PROCLAMATION	26480/2021	
59 C.C.	25386/2015	

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Chief Metropolitan Magistrate Court
In the Court of S.SREEDHARA
CHIEF METROPOLITAN MAGISTRATE CMM
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
60 C.C. 299 CRPC Evidence	7450/2019	} AFTERNOON SESSION
61 C.C.	7645/2012	
62 C.C.	23270/2015	

**Chief Metropolitan Magistrate Court
In the Court of S.SREEDHARA
CHIEF METROPOLITAN MAGISTRATE CMM
Criminal Cause List Dated 15-12-2021**

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	27506/2019
2	C.C.	4378/2020
3	C.C.	6084/2021
NOTICE		
4	C.C.	17154/2016
HEARING		
5	CrI.Misc.	5244/2018
6	P.C.R.	3979/2021
7	CrI.Misc.	2127/2021
EVIDENCE		
8	C.C.	17422/2011
9	C.C.	8824/2014
10	C.C.	10412/2015
11	C.C.	13741/2017
12	C.C.	23418/2017
13	C.C.	29099/2017
14	C.C.	30338/2017
15	C.C.	4688/2018
16	C.C.	17170/2018
17	C.C.	18755/2018
18	C.C.	12157/2019
19	C.C.	26501/2019
20	C.C.	5377/2020
21	C.C.	1097/2021
LOK ADALATH		
22	C.C.	259/2017
FRAMING OF CHARGE OR PLEA		
23	C.C.	3002/2013
24	C.C.	24375/2016
25	C.C.	2464/2017
26	C.C.	26314/2018
27	C.C.	30094/2018
28	C.C.	12105/2019
29	C.C.	12365/2020
30	C.C.	15367/2020

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**Chief Metropolitan Magistrate Court
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Case Type	Reg.No/Year	SubStage
31 C.C.	15267/2021	} MORNING SESSION
CUSTODY MATTERS		
32 C.C.	28446/2021	
JUDGEMENT		
33 C.C.	6276/2018	
AWAIT		
34 C.C.	18517/2019	
BODY WARRANT		
35 C.C.	9050/2017	
36 C.C.	15214/2018	
37 C.C.	19959/2018	
CALL ON		
38 C.C.	11370/2006	
39 CrI.Misc.	5116/2021	
COMMITAL		
40 C.C.	1228/2016	
41 C.C.	27885/2017	
FOR STEPS		
42 CrI.Misc.	3010/2021	
43 CrI.Misc.	3011/2021	
44 CrI.Misc.	3012/2021	
45 CrI.Misc.	3288/2021	
HBC		
46 C.C.	6432/2020	
N.B.W AND F.L.W TO ACCUSED		
47 CrI.Misc.	6679/2015	
NBW		
48 C.C.	11612/2012	
49 C.C.	26690/2017	
50 C.C.	9346/2018	
51 C.C.	14267/2019	
52 C.C.	8684/2020	
53 C.C.	659/2021	
54 C.C.	4298/2021	
55 C.C.	10143/2021	
PROCLAMATION		
56 C.C.	17973/2015	

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Case Type	Reg.No/Year	SubStage
57	C.C.	10815/2016
58	C.C.	19257/2016
59	C.C.	6074/2020
SUMMONS AND NBW		
60	C.C.	2805/2020
299 CRPC Evidence		
61	C.C.	27537/2016
62	C.C.	2292/2018

} AFTERNOON SESSION

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	29952/2017
2	C.C.	32893/2018
3	C.C.	10360/2021
4	C.C.	10361/2021
5	C.C.	14549/2021
6	C.C.	24869/2021
7	C.C.	26562/2021
8	C.C.	26577/2021
9	C.C.	31612/2021
10	C.C.	31629/2021
NOTICE		
11	C.C.	11961/2017
12	C.C.	27743/2017
13	C.C.	8503/2018
14	C.C.	18071/2018
15	C.C.	5988/2019
16	C.C.	18329/2021
17	C.C.	21257/2021
HEARING		
18	C.C.	21587/2015
19	C.C.	17238/2021
20	CrI.Misc.	3733/2021
21	P.C.R.	19415/2021
22	CrI.Misc.	4609/2021
EVIDENCE		
23	C.C.	25153/2010
24	C.C.	6839/2013
25	C.C.	21870/2013
26	C.C.	1878/2016
27	C.C.	4050/2016
28	C.C.	4070/2016
29	C.C.	14427/2017
30	C.C.	4668/2018
31	C.C.	14319/2018
32	C.C.	14634/2018
33	C.C.	15540/2018

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Case Type	Reg.No/Year	SubStage
34	C.C.	17713/2018
35	C.C.	33848/2018
36	C.C.	7231/2019
37	C.C.	11254/2019
38	C.C.	12441/2019
39	C.C.	16310/2020
40	Cri.Misc.	640/2021
FRAMING OF CHARGE OR PLEA		
41	C.C.	7334/2018
42	C.C.	7386/2018
43	C.C.	2811/2020
44	C.C.	8472/2020
45	C.C.	13045/2021
CUSTODY MATTERS		
46	C.C.	1230/2016
47	C.C.	30356/2019
48	C.C.	673/2021
49	C.C.	29892/2021
50	C.C.	30336/2021
BODY WARRANT		
51	C.C.	17439/2016
52	C.C.	4462/2021
COMMITAL		
53	C.C.	29104/2019
HBC		
54	C.C.	3630/2016
55	C.C.	20492/2017
56	C.C.	12885/2018
57	C.C.	25532/2019
58	C.C.	5697/2020
59	C.C.	12738/2021
60	C.C.	15522/2021
NBW		
61	C.C.	7608/2019
62	C.C.	6090/2021
63	C.C.	12271/2021

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Case Type	Reg.No/Year	SubStage
64 C.C. PROCLAMATION	26832/2021	} AFTERNOON SESSION
65 C.C. 299 CRPC Evidence	23465/2016	
66 C.C.	20495/2012	

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	10302/2019
2	C.C.	14302/2020
3	C.C.	14309/2020
4	C.C.	13986/2021
5	C.C.	30604/2021
NOTICE		
6	C.C.	15621/2016
7	C.C.	16975/2016
8	C.C.	25284/2016
9	C.C.	11963/2017
10	C.C.	2106/2018
11	C.C.	10795/2019
12	CrI.Misc.	5483/2019
13	CrI.Misc.	1998/2021
HEARING		
14	CrI.Misc.	10331/2016
15	P.C.R.	5976/2021
16	CrI.Misc.	3968/2021
EVIDENCE		
17	C.C.	31661/2006
18	C.C.	35036/2011
19	C.C.	11213/2012
20	C.C.	21818/2013
21	C.C.	25976/2014
22	C.C.	34531/2014
23	C.C.	13515/2015
24	C.C.	1229/2016
25	C.C.	265/2017
26	C.C.	23268/2017
27	C.C.	8455/2018
28	C.C.	26338/2018
29	C.C.	29399/2018
30	C.C.	4190/2019
31	C.C.	15761/2020
FRAMING OF CHARGE OR PLEA		

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Case Type	Reg.No/Year	SubStage
32 C.C.	8493/2020	
BODY WARRANT		
33 C.C.	17768/2018	
34 C.C.	18955/2018	
35 C.C.	20613/2018	
36 C.C.	29337/2018	
37 C.C.	30114/2018	
38 C.C.	12098/2019	
COMMITAL		
39 C.C.	4600/2019	
HBC		
40 C.C.	14243/2013	
41 C.C.	6425/2018	
42 C.C.	26320/2018	
43 C.C.	21990/2019	
44 C.C.	27321/2019	
45 C.C.	6055/2021	
46 C.C.	13056/2021	
47 C.C.	15755/2021	
48 C.C.	22022/2021	
49 C.C.	23104/2021	
NBW		
50 C.C.	10743/2004	
51 C.C.	15486/2015	
52 C.C.	3288/2017	
53 C.C.	1124/2018	
54 C.C.	29398/2018	
55 C.C.	18846/2019	
56 C.C.	8444/2020	
57 C.C.	5485/2021	
OBJECTION		
58 CrI. Misc.	3030/2021	
PROCLAMATION		
59 C.C.	1390/2018	
60 C.C.	13519/2018	
61 C.C.	16034/2018	

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Chief Metropolitan Magistrate Court
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Case Type	Reg.No/Year	SubStage
62 C.C. 299 CRPC Evidence	13770/2020	} AFTERNOON SESSION
63 C.C.	19948/2011	
64 C.C.	21426/2012	

Chief Metropolitan Magistrate Court
In the Court of S.SREEDHARA
CHIEF METROPOLITAN MAGISTRATE CMM
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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	14057/2020
2	C.C.	14501/2020
3	C.C.	16303/2020
4	C.C.	533/2021
5	C.C.	13871/2021
6	C.C.	13875/2021
7	C.C.	13877/2021
8	C.C.	16215/2021
9	C.C.	16228/2021
10	C.C.	17248/2021
11	C.C.	24621/2021
12	C.C.	24628/2021
13	C.C.	24635/2021
14	C.C.	24639/2021
15	C.C.	31632/2021
16	C.C.	33969/2021
NOTICE		
17	C.C.	8631/2017
18	C.C.	13642/2017
19	C.C.	21259/2021
HEARING		
20	CrI.Misc.	412/2019
21	P.C.R.	14712/2021
EVIDENCE		
22	C.C.	1780/2014
23	C.C.	31312/2014
24	C.C.	4182/2015
25	C.C.	15622/2016
26	C.C.	19407/2016
27	C.C.	21730/2016
28	C.C.	30573/2017
29	C.C.	613/2018
30	C.C.	18305/2019
31	C.C.	18313/2019
32	C.C.	18857/2019



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Case Type	Reg.No/Year	SubStage
33 C.C. LOK ADALATH	27510/2019	
34 C.C.	12534/2011	
35 C.C.	3799/2013	
36 C.C.	1231/2016	
37 C.C.	1882/2016	
38 C.C.	16062/2016	
39 C.C.	20891/2016	
40 C.C.	23950/2017	
41 C.C.	29377/2017	
42 C.C.	599/2018	
43 C.C.	2818/2018	
44 C.C.	2852/2018	
45 C.C.	3009/2018	
46 C.C.	3530/2018	
47 C.C.	5223/2018	
48 C.C.	6053/2018	
49 C.C.	6058/2018	
50 C.C.	6119/2018	
51 C.C.	6121/2018	
52 C.C.	6595/2018	
53 C.C.	7435/2018	
54 C.C.	14858/2018	
55 C.C.	16667/2018	
56 C.C.	17774/2018	
57 C.C.	18753/2018	
58 C.C.	24661/2018	
59 C.C.	25906/2018	
60 C.C.	27045/2018	
61 C.C.	29341/2018	
62 C.C.	29354/2018	
63 C.C.	29992/2018	
64 C.C.	29993/2018	
65 C.C.	34080/2018	
66 C.C.	34142/2018	
67 C.C.	2045/2019	
68 C.C.	2154/2019	

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**Chief Metropolitan Magistrate Court
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Case No.	Case Type	Reg.No/Year	SubStage
69	C.C.	2958/2019	
70	C.C.	4348/2019	
71	C.C.	5859/2019	
72	C.C.	5864/2019	
73	C.C.	9946/2019	
74	C.C.	10577/2019	
75	C.C.	12113/2019	
76	C.C.	12295/2019	
77	C.C.	12430/2019	
78	C.C.	14033/2019	
79	C.C.	14038/2019	
80	C.C.	14179/2019	
81	C.C.	14325/2019	
82	C.C.	18336/2019	
83	C.C.	20617/2019	
84	C.C.	20623/2019	
85	C.C.	21161/2019	
86	C.C.	21982/2019	
87	C.C.	24804/2019	
88	C.C.	26495/2019	
89	C.C.	28241/2019	
90	C.C.	28258/2019	
91	C.C.	29215/2019	
92	C.C.	30209/2019	
93	C.C.	974/2020	
94	C.C.	1003/2020	
95	C.C.	2120/2020	
96	C.C.	2444/2020	
97	C.C.	2807/2020	
98	C.C.	3988/2020	
99	C.C.	4381/2020	
100	C.C.	5285/2020	
101	C.C.	5696/2020	
102	C.C.	5831/2020	
103	C.C.	6129/2020	
104	C.C.	6130/2020	
105	C.C.	8437/2020	

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Case Type	Reg.No/Year	SubStage
106	C.C.	8453/2020
107	C.C.	8476/2020
108	C.C.	13321/2020
109	C.C.	14659/2020
110	C.C.	14955/2020
111	C.C.	15746/2020
112	C.C.	17284/2020
113	C.C.	17293/2020
114	C.C.	19855/2020
115	C.C.	530/2021
116	C.C.	675/2021
117	C.C.	685/2021
118	C.C.	1583/2021
119	C.C.	1594/2021
120	C.C.	2692/2021
121	C.C.	5758/2021
122	C.C.	10357/2021
123	C.C.	12807/2021
124	C.C.	12956/2021
125	C.C.	13025/2021
126	C.C.	14314/2021
127	C.C.	14550/2021
128	C.C.	17565/2021
129	C.C.	17706/2021
130	C.C.	24511/2021
131	C.C.	24513/2021
132	C.C.	24608/2021
133	C.C.	25499/2021
134	C.C.	25546/2021
135	C.C.	25557/2021
136	C.C.	30583/2021
137	C.C.	30593/2021
138	C.C.	30595/2021
139	C.C.	30598/2021
140	C.C.	30601/2021
141	C.C.	30602/2021
142	C.C.	30603/2021

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Case Type	Reg.No/Year	SubStage
143	C.C.	34846/2021
144	C.C.	34858/2021
145	C.C.	34866/2021
FRAMING OF CHARGE OR PLEA		
146	C.C.	7417/2018
147	C.C.	17288/2020
148	C.C.	12785/2021
149	C.C.	12954/2021
CUSTODY MATTERS		
150	C.C.	27623/2021
JUDGEMENT		
151	C.C.	14306/2019
BODY WARRANT		
152	C.C.	7210/2020
153	C.C.	13980/2021
154	C.C.	30404/2021
155	C.C.	30405/2021
HBC		
156	C.C.	22093/2019
157	C.C.	8468/2020
158	C.C.	13174/2020
NBW		
159	C.C.	5078/2018
160	C.C.	31812/2021
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161	C.C.	30316/2017
162	C.C.	23935/2018
163	C.C.	14083/2019
164	C.C.	8451/2020

MORNING SESSION